

**NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
AHMEDABAD**

TP Nos. 51-A/2016, 51-B/2016, 51-C/2016
in TP No. 51/397-398/NCLT/AHM/2016 (New)
CA Nos. 151/2014, 152/2014, 165/2014
in C.P. No. 116/397-398/CLB/MB/2013 (Old)

Coram:

**Present: Hon'ble Mr. BIKKI RAVEENDRA BABU
MEMBER JUDICIAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 12.09.2017**

Name of the Company:

Girish Virprasad Jetly & Ors.

V/s.

Sudama Chemtech Pvt. Ltd. & Ors.

Section of the Companies Act:

Section 397-398 of the Companies Act, 1956

S.NO.	NAME (CAPITAL LETTERS)	DESIGNATION	REPRESENTATION	SIGNATURE
1.	KEYUR J. SHAH	PRACTICING PETITIONERS CS	PETITIONERS	<i>KJ Shah</i>
2.	PAVAN S. GODIAWALA	RESPONDENT ADVOCATE	RESPONDENT NO. 1&2	<i>P. Godiawala</i>

ORDER

Learned PCS Mr. Keyur Shah present for Petitioners. Learned Advocate Mr. Pavan Godiawala present for Respondents no. 1 and 2. None present for other Respondents.

At request of Respondents no. 1 and 2 Counsel.

List the matter on 13.10.2017.

B. R. 128.4
**BIKKI RAVEENDRA BABU
MEMBER JUDICIAL**

Dated this the 12th day of September, 2017.